

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3934
ANSWERED ON:20.12.2005
DELAY IN EXECUTION OF GOLDEN QUADRILATERAL PROJECT
Reddy Shri Mekapati Rajamohan

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Comptroller and Auditor General of India has commented upon the delay in execution of the Golden Quadrilateral Corridor of National Highways Development Project;
- (b) if so, the observations and suggestions made by the CAG in this regard;
- (c) the action taken by the Government thereon; and
- (d) the status of the project as on date?

Answer

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS(SHRI T. R. BAALU)

(a) and (b) Report of the Comptroller and Auditor General of India (CAG) for the year ended March 2004, Union Government (Commercial), Public Sector Undertakings, National Highways Development Project of National Highways Authority of India (NHA), No. 7 of 2005 has been laid on the Table of the House on 11th May 2005. In the report among other observations, the Audit have also commented upon the delay in execution of the Golden Quadrilateral Corridor of National Highways Development Project.

The CAG has inter-alia commented that NHA could complete works of Golden Quadrilateral to the extent of 1,846 km (29 per cent) upto June 2004. The corridor-wise achievement in completion of work in respect of Delhi-Mumbai-Mumbai-Chennai, Chennai-Kolkata and Kolkata-Delhi upto June 2004 including partially completed stretches was 82 percent, 46 percent, 45 percent and 25 percent respectively. The balance works are expected to be completed by December 2005. The corridor concept as envisaged was yet to emerge.

The effective target for completion of NHDP Phase I mainly Golden Quadrilateral was 2005. Substantial completion of Golden Quadrilateral is expected by December 2005. Despite impediments to the progress such as delays in land acquisition, environmental clearance, utility shifting etc. the progress of such large infrastructure was significant. While calculating the completion of only 29%, the Audit have only taken into account the completed stretches in fully completed projects ignoring completed portions in ongoing projects. In fact as on 30th June 2004 the total length of 2892 kms i.e. 49.46% in Golden Quadrilateral had been four laned.

The suggestions made by CAG are as under:

NHA may strengthen planning regime and follow up mechanism to remove bottlenecks. NHA may ensure standardization and uniformity in contract provisions and approval process. NHA may include and invoke a stringent provision in contract agreements against erring consultants. NHA may devise vendor development policies and framework so that better competition in terms of cost as well as technology transfer could be generated. NHA may improve monitoring of the quality of work done by civil contractors.

(c) Some of the Action Taken by the Government are as under:

A Committee of Secretaries has been constituted to address inter-ministerial and Central-States issues such as land acquisition, utility shifting, environment approvals, clearance of Road Over Bridges etc. A number of policy guidelines has been issued by NHA to standardize and streamline the procedure to bring in uniformity and to strengthen the system, procedure and internal control etc., State Governments have appointed Senior officers as nodal officers for resolving problems associated with implementation of the National Highways Development Project such as land acquisition, removal of utilities, rest/ pollution/environment clearances etc. To expedite the construction of Road Over Bridges, an officer of the Railways has been posted to National Highways Authority of India to coordinate with Railways. Memorandum of Understanding has been signed with M/s IRCON International Limited.

Performance of the contractors are being closely monitored and non performing contractors are identified.

(d) 87.2% of the Golden Quadrilateral has been completed as on 30.11.2005.